

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV – Special Bench

6.

C.A.(CAA)/53(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Eastern Cargo Carriers (India) Pvt. Ltd.

SECTION: 230(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Tapan Deshpande a/w Mr. Ahmed Chunawala i/b Rajesh Shah & Co.,
Ld. Counsel for the Applicant Companies present.

2. At the request of the Counsel, list this matter on **02.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)